Review of Anti-Defection Law

1071. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government considers it necessary to take a fresh look at the Anti-Defection Law in the light of experience in its implementation and Court's observations; and
- (b) if so, the changes planned and the time-frame for making such changes therein?

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): (a) and (b) At present, there is no proposal under consideration of the Government for review of Anti-Defection Law.

^{*}Not available